High Court of Orissa Arbitration Centre, Cuttack

The High Court of Orissa Arbitration Centre (OAC) was inaugurated on 18.10.2014 by Hon'ble Shri Justice Dipak Misra, Judge, Supreme Court of India in august presence of Hon'ble Shri Justice Amitava Roy, Chief Justice, Orissa High Court and other Hon'ble Judges of Orissa High Court. Other Dignitaries including the learned Senior Advocates and learned Members of the High Court Bar Association also graced the said occasion. On the same day, a set of Rules framed by the Orissa High Court compiled in the shape of a Hand Book titled as The Arbitration Hand Books was also released by His Lordship Hon'ble Shri Justice Dipak Misra, Judge, Supreme Court of India. To mark the inauguration of the Arbitration Centre, a meeting was also held in the Conference Hall of the Orissa High Court on the same date. Hon'ble Shri Justice Dipak Misra, Judge, Supreme Court of India, Hon'ble Shri Justice Amitava Roy, Chief Justice, Orissa High Court, and Hon'ble Shri Justice P.K. Mohanty, Judge, Orissa High Court, addressed the gathering on the relevance of institutionalizing Arbitration and establishment of the High Court of Orissa Arbitration Centre catering to the needs of the litigating parties, especially those who are involved in commercial disputes.

1. Arbitration Committee

Hon'ble Shri Justice C.R. Dash	Chairperson
Hon'ble Shri Justice Arindam Sinha	Member
Hon'ble Shri Justice K.R. Mohapatra	Member
Hon'ble Shri Justice S.K. Panigrahi	Member
Advocate General, Odisha	Member
Assistant Solicitor General of India (attached to the High Court of Orissa)	Member
President, Orissa High Court Bar Association	Member
Coordinator	Member (ex-officio)

2. Advisory Counsil

Shri Ramakanta Mohapatra Senior Advocate	Chief Counsel as to head the Advisory Council
Shri Sanjit Mohanty Senior Advocate	General Counsel
Shri Ramakanta Mohanty Senior Advocate	General Counsel
Shri Upendra Kumar Samal Advocate	Full time General Counsel
Shri Bigyan Kumar Sharma Advocate	Counsel of the Centre
Shri Gautam Misra Senior Advocate	Counsel of the Centre

3. Year wise particulars of Arbitration Proceedings as on 11.04.2022

Sl. No	Year	Pendency of Arbitration Proceedings at the beginning of the year	Number of Arbitration Proceeding instituted during the year	Total number of Cases	Total number of Cases Disposed of/Dropped/ Terminated during the year	Total number of Cases Pending/stayed at the end of the year
1.	2014	Nil	13	13	11	02
2.	2015	02	28	30	27	03
3.	2016	03	57	60	53	07
4.	2017	07	12	19	12	07
5.	2018	07	20	27	12	15
6.	2019	15	82	97	51	46
7.	2020	46	19	65	08	57
8.	2021	57	98	155	05	150
9.	2022	150	20	170	07	163 (As on 11.04.2022)
	Total	**150**	**20**	**349**	**186**	**153**

4. <u>Particulars of Arbitration Proceedings as on 11.04.2022</u>

1.	Total nos. of Arbitration Proceedings registered	349
2.	Total nos. of Arbitration Proceedings disposed of	155
3.	Total nos. of Arbitration Proceedings dropped/terminated	31
4.	Total nos. of Arbitration Proceedings stayed	6
5.	Total nos. of Arbitration Proceedings pending	157

Coordinator
High Court of Orissa,
Arbitration Centre